

HIGH COURT OF JUDICATURE AT ALLAHABAD MODIFICATION

DATED: ALLAHABAD: April 09,2013

No. 755 /DR(S)/2013

In supersession of Court's Notification No. 604/DR(S)/2013 dated 08.04.2013 Sri **Jaitendra Kumar**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly to be Chief Judicial Magistrate, Mainpuri vice Sri Rajesh Kumar-II.

No. 756 /DR(S)/2013

Sri **Rajesh Kumar-II**, Chief Judicial Magistrate, Mainpuri to be Civil Judge, Senior Division, Mainpuri vice Sri Ram Kishore-IV.

No. 757 /DR(S)/2013

In supersession of Court's Notification No. 714/DR(S)/2013 dated 08.04.2013 Sri **Vipin Kumar-I**, Chief Judicial Magistrate, Gautambuddha Nagar to be Chief Judicial Magistrate, Azamgarh vice Sri Shiva Nand Singh.

BY ORDER OF THE COURT.

Sd/-
(ANANT KUMAR)
REGISTRAR GENERAL

No. 134 /DR(S)/2013 Dated: Allahabad : April 09, 2013

In continuation of Court's endorsement no. 131/DR(S)/2013 dated 08.04.2013 copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Registrar, High Court, Lucknow Bench, Lucknow . (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judges, Azamgarh, Bareilly, Gautambuddha Nagar & Mainpuri subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).
8. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.

9. The Registrar (Confidential), High Court, Allahabad.
10. The Officer on Special Duty (Computer)/ In charge Computer Centre, High Court, Allahabad
11. The Joint Registrar (Inspection), High Court, Allahabad.
12. The Joint Registrar (Budget), High Court, Allahabad.
13. The Joint Registrar (Misc.), High Court, Allahabad
14. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
15. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
16. P.Ss. to Hon'ble Administrative Judges, Azamgarh, Bareilly, Gautambuddha Nagar & Mainpuri (Information available on E-mail).

BY ORDER OF THE COURT

Sd/-

**(VIRENDRA KUMAR SRIVASTAVA)
DEPUTY REGISTRAR (SERVICES)**